

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

7. IVN.P (IBC)/43(MB)2024

In

C.P. (IB)/45(MB)2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.07.2024**

NAME OF THE PARTIES: Areovision India Private Limited

V/s

Pravin kumar Dilip Jain.

Appearance

For Petitioner: Adv. Gaurangi Patil a/w Adv. Alok Mishra for intervenor.

For Respondent :

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

List On **05.09.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Sanjeet---

Sd/-
LAKSHMI GURUNG
Member (Judicial)